

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 9/RP/2017 in Petition No. 312/TT/2014**

Subject : Review of the order dated 19.12.2016 in Petition No. 312/TT/2014.

Date of Hearing : 11.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Parbati Koldam Transmission Company Limited (PKTCL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 19 others

Parties present : Shri Amit Kapur, Advocate, PKTCL  
Shri Vishal Anand, Advocate, PKTCL  
Ms Apanajita Upadhyay, Advocate, PKTCL  
Shri Lokendra Singh, PKTCL  
Shri Vikas Gupta, PKTCL  
Shri M.G. Ramachandran, Advocate, NTPC  
Ms. Poorva Sehgal , Advocate, NTPC  
Shri M.K. Malviya, NTPC

**Record of Proceedings**

Learned counsel for the Review Petitioner sought two weeks time to file their written submission. This was not objected by the learned counsel of NTPC. The Commission allowed the Review Petitioner's request.

2. The Commission directed the Review Petitioner to file written submission by 1.8.2017. The Commission also observed that no further extension of time shall be granted.



3. The Commission further directed to list the matter on 17.8.2017.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)

